

(c) the funds sanctioned for these projects, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) A multi-institutional programme called Coastal Ocean Monitoring and Prediction Systems (COMAPS) is under implementation from 1991 onwards for monitoring the levels of various marine pollutants in the coastal and offshore waters of the country and to assess the health of our seas. Intensive monitoring of pollutants at 82 locations covering 25 parameters is being done from 1991 onwards by 11 Institutions identified by the Government.

The results obtained through these observations are periodically brought to the attention of the concerned State Pollution Control Boards for remedial action. The State Pollution Control Boards are proposed to be provided funds for preparation of inventory on sources of marine pollution, as detailed below.

(Rs. in lakhs)	
Name of the Board	Amount
Gujarat State Pollution Control Board	2.0
Maharashtra State Pollution Control Board	2.0
Goa State Pollution Control Board	0.5
Karnataka State Pollution Control Board	1.0
Kerala State Pollution Control Board	1.0
Tamil Nadu State Pollution Control Board	2.0
Pondicherry Pollution Control Board	0.5
Andhra Pradesh State Pollution Control Board	2.0
Orissa State Pollution Control Board	1.0
West Bengal State Pollution Control Board	1.0
<b>Total</b>	<b>13.00</b>

There is no proposal to start new projects for monitoring coastal pollution.

[Translation] *Uttar Pradesh 18-19*

**Khalilabad Sugar Mill, U.P.**

1963. SHRI INDRAJEET MISHRA: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the amount given by Sugar Corporation of India to Khalilabad Sugar Mill in Sant Kabir Nagar, Uttar Pradesh;

(b) the amount recovered out of that so far;

(c) whether the said mill has since been closed down; and

(d) if so, the steps being taken by the Government to recover the remaining amount?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) There is no organisation called the Sugar Corporation of India under the Government. However, loans, are given to sugar mills for certain specified purposes from the Sugar Development Fund. The Khalilabad Sugar Mill has been given loans as indicated under:

(i) Loan for Modernisation/Rehabilitation

Amount of Loan	Disbursed on
Rs. 471.00 lakhs	30.11.94
Rs. 471.00 lakhs	24.2.95
Rs. 124.00 lakhs	12.4.96

(ii) Short Term Loan

Amount of Loan	Disbursed on
Rs. 50.00 lakhs	4.8.98

(b) Nil.

(c) The Sugar mill had worked during the last season 1997-98 but during the current Sugar season 1998-99, the mill has not yet started its crushing operation.

(d) Repayment of loan mentioned at (i) of reply to part (a) has not fallen due. In respect of repayment of the 1st instalment of the loan mentioned at (ii) of reply to part (a) which fell due on 7.2.99, the mill has been asked to clear its overdue and the Indian Sugar Mills Association has been urged to pursue the matter of repayment with the sugar unit.

1K9-24

### **Rajiv Gandhi National Drinking Water Mission**

1964. SHRI CHHATTRA PAL SINGH: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the amount allocated under the Rajiv Gandhi National Drinking Water Mission during the last three years, State-wise;

(b) whether the voluntary organisations are also being given grant under this scheme;

(c) if so, the details thereof;

(d) whether the voluntary organisation of Uttar Pradesh are being discriminated in the matter of allotment of funds under the Mission by the Ministry; and

(e) the number of voluntary organisations of Uttar Pradesh applied for funds under the said mission alongwith the action taken on the proposals of such organisation?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) The amount allocated by the Rajiv Gandhi National Drinking Water Mission under the Accelerated Rural Water Supply Programme (ARWSP) to the States during the last three years is given in the enclosed *Statement*.

(b) and (c) The Mission does not release any funds for water supply to the voluntary organisations. However, funds are released to Council for Advancement of People, Action and Rural Technology (CAPART) for supporting voluntary organisations for this purpose.

(d) and (e) Question do not arise?

### **Statement**

*State-wise allocation of funds under Accelerated Rural Water Supply Programme (ARWSP) during the last three years*

Sl.No.	State/UT	Allocation (Rs. in crore)		
		1996-97	1997-98	1998-99
1	2	3	4	5
1.	Andhra Pradesh	66.180	79.640	99.205
2.	Arunachal Pradesh	12.000	14.440	36.230
3.	Assam	20.260	24.380	61.200
4.	Bihar	77.950	93.800	117.685
5.	Goa	1.890	2.270	2.838